

Sixteenth Loksabha

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title: Introduction and passing of the Appropriation (No. 4) Bill, 2017.

HON. SPEAKER: The House shall now take up Item No.18. Hon. Minister to move for introduction of the Bill.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): Madam Speaker, I beg to move that leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2017-18.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2017-18.”

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill.

HON. SPEAKER: The House shall now take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 and 3 stand part of the Bill.”

The motion was adopted.

Clases 2 and 3 were added to the Bill.

*The Schedule, Clause 1, the Enacting Formula
and the Long Title were added to the Bill.*

SHRI ARUN JAITLEY: I beg to move:

“That the Bill be passed.”

HON. SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.